Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016 Name of the corporate debtor: Vallabh steel west Private Limited; Date of commencement of liquidation: 16th September' 2020 List of stakeholders as on: 04th April, 2021

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl.	Name of creditor	Identificati	Details of	claim received	Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remarks,
		on No.									contingent	any	claim	claim	if any
No.			Date of	Amount	Amount of claim	Nature of	Amount	Whether	Amount	% share in	claim	mutual	rejected	under	
			receipt	claimed	admitted	claim	covered by	lien /	covered by	total		dues, that		verificatio	
							lien or	attachmen	guarantee	amount of		may be set		n	
							attachmen	t removed?		claims		off			
							t pending	(Yes/No)		admitted					
							disposal								
	Vallabh Industries	V-04	5/12/2020	22,880,315	20,808,012	Unsecured							2,072,303		
	Limited														